

**Dedicated Freight Corridor Corporation of India Ltd.**

1814. SHRI A. ELAVARASAN: Will the Minister of RAILWAYS be pleased to state:

(a) the present status of Dedicated Freight Corridor Corporation of India Ltd.;

(b) whether it is a fact that five years after the project was announced, the Rail Network India's ambitious efforts to connect its business commercial centres with dedicated rail network remains on paper only;

(c) if so, the details thereof;

(d) whether new estimate of 57,667 crore is around Rs. 30,000 crore more than earlier estimate;

(e) whether Government is negotiating with international financial agencies for funding this project; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Dedicated Freight Corridor Corporation of India Limited, a wholly owned Public Sector Undertaking of Ministry of Railways was formed in October 30, 2006 and is currently implementing the Western and Eastern Dedicated Freight Corridor Projects.

(b) and (c) No, Sir. Progress has been made in preparatory & feasibility studies and Final Location Survey on both the Corridors and physical construction work on part of both the Corridors has also commenced.

(d) No, Sir.

(e) and (f) Funding of Western Dedicated Freight Corridor from Jawaharlal Nehru Port Trust, near Mumbai to Dadri, near Delhi has been sought from Government of Japan through their Special Terms for Economic Partnership (STEP) Scheme. Funding for part of Eastern Corridor is under discussion with World Bank.

**Employment to the dependent of Mumbai rail blasts**

1815. SHRI VARINDER SINGH BAJWA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of dependents of the victims of sub-urban rail blasts in Mumbai on 11th July, 2006, who have so far been given employment by Railways;

(b) the number of such dependents whose cases for employment have not so far been finalised with the reasons for delay; and

(c) by when all the cases are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c)  
In accordance with the decision of the Ministry of Railways to provide employment to the wards/legal heirs of victims of serial bomb blasts in Mumbai sub-urban Trains on 11th July, 2006, in Group 'D' 135 dependents of non-railway employee victims and 17 dependents of Railway employees were considered for such appointment. Out of 135 dependents of outsiders, 114 have already been offered appointment. As regards the remaining 21 applicants, 14 dependents are minor, 03 have not yet submitted the required documents, 02 are unwilling for appointment in Group 'D' and 02 dependents have sought extension of time as they are presently studying. Of the above, 16 cases will be considered only on attaining the age of majority/completion of studies by the dependents.

Out of the railway employees who died in the bomb blast, application of dependents of 15 railway employees had been received for appointment. So far, 08 dependants have been offered appointment. 07 dependents are minor and in 02 cases the beneficiaries have conveyed their unwillingness to accept the job. The 07 cases of minor can be considered only on attaining the age of majority by the wards.

#### **Creation of second safety fund**

1816. SHRI B.K. HARIPRASAD: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways is likely to create a second safety fund mainly to ensure accident free running of trains;
- (b) whether the prime area of utilization of such newly raised funds would be in acquiring train protection and warning systems;
- (c) the scope for expansion of installation of anti-collision device developed by Railways indigenously to prevent head-on-collisions;
- (d) the present status of upgradation of signaling systems; and
- (e) whether adequate allocations are likely to be included in the Budget 2010-2011 for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) No, Sir.

(c) The Anti-Collision Device (ACD), developed by Konkan Railway Corporation Limited (KRCL) has been in service trial as a pilot project on North-East Frontier Railway (NFR). Based on experience on NFR, specifications for ACD have been revised to improve efficacy, reliability and availability of the ACD. The improved version of the ACD to revised specifications are proposed for in-service trials on three more Zonal Railways (Southern, South Western & South Central Railway).